

विशेष प्रोपेगण्डा हमारे खिलाफ कर रहा है, और जो लोग टर्म खतम होने के बाद अपने देश गये थे उनको लेकर पाकिस्तान सरकार यह प्रोपेगण्डा कर रही है कि उन को यहाँ से जबदस्ती निकाला गया। तो हमारी सरकार काउण्टर प्रोपेगण्डा के लिये और इस विशेष प्रचार का निराकरण करने के लिए क्या कर रही है।

श्री हाथी : इसके सम्बन्ध में जो बयान अभी दिया गया है उसमें साफ कहा गया है कि जिन लोगों को हम भेज रहे हैं वह पाकिस्तानी नेशनल्स हैं और वहाँ से यहाँ आये थे। यहाँ पर उनके पासपोर्ट और वीजा वगैरा सब देख कर उनको हम भेज रहे हैं। पाकिस्तानी नेशनल्स वह हैं, इंडियन नेशनल्स नहीं हैं।

12.15 hrs.

PAPERS LAID ON THE TABLE

REPORT OF STUDY TEAM ON PROHIBITION

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): On behalf of Shri B. R. Bhagat, I beg to lay on the Table a copy of the Report of the Study Team on Prohibition. [Placed in Library, See No. LT-2906/64].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Inter-Zonal Wheat and Wheat Products (Movement Control) Second Amendment Order, 1964 published in Notification No. G.S.R. 707 dated the 30th April, 1964.
- (ii) The Rice (Punjab) Price Control (Third Amendment) Order, 1964 published in Noti-

fication No. G.S.R. 708 dated the 1st May, 1964.

- (iii) The Rice (Madhya Pradesh) Price Control (Fourth Amendment) Order, 1964 published in Notification No. G.S.R. 709 dated the 1st May, 1964.
- (iv) The Rice (Andhra Pradesh) Price Control (Fourth Amendment) Order, 1964 published in Notification No. G.S.R. 736 dated the 8th May, 1964.
- (v) The Wheat Roller Flour Mills (Licensing and Control) (Extension to Pondicherry) Order, 1964 published in Notification No. G.S.R. 737 dated the 9th May, 1964.
- (vi) The Andhra Pradesh Paddy (Movement Control) Second Amendment Order, 1964 published in Notification No. G.S.R. 738 dated the 5th May, 1964.
- (vii) Notification No. G.S.R. 754 dated the 15th May, 1964.
- (viii) The Inter-Zonal Wheat and Wheat Products (Movement Control) Third Amendment Order, 1964 published in Notification No. G.S.R. 765 dated the 23rd May, 1964.
- (ix) The Maharashtra and Gujarat Rice (Export Control) Amendment Order, 1964 published in Notification No. G.S.R. 784 dated the 18th May, 1964. [Placed in Library. See No. LT-2907/64].

APPRENTICESHIP (AMENDMENT) RULES

Shri C. R. Pattabhi Raman: I beg to lay on the Table a copy of each of the following Rules under sub-section (3) of section 37 of the Apprentices Act, 1961:—

- (i) The Apprenticeship (Amendment) Rules, 1964 published in